

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 870
TO BE ANSWERED ON 7th FEBRUARY, 2025**

RESULTS OF FMG EXAM

870. DR. BACHHAV SHOBHA DINESH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that results of Foreign Medical Graduate Exam (FMGE) have to be released within a set time-frame from date of exam and if so, the details thereof;
- (b) whether there are incidents of withholding/delaying of exam results during last five years and if so, the details thereof, year-wise along with the reasons therefor;
- (c) whether there is any provision for withholding of exam results and if so, the details thereof;
- (d) whether it is a fact that marks for FMGE 2022 were delayed/withheld due to pending security clearances from Ministry of Home Affairs and if so, the details thereof;
- (e) whether there is any provision of re-evaluation/re-totaling/re-checking of marks and if so, the details thereof;
- (f) whether the Government is planning to add a provision for same, if so, the details thereof; and
- (g) whether there are any existing/pending court cases regarding withholding of results of Foreign Medical Graduate Exam and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (g): As per information provided by National Board of Examination in Medical Sciences (NBEMS), the result of Foreign Medical Graduate Exam (FMGE) is declared as per the schedule published in the information bulletin.

There are no such incidents of withholding/delaying the declaration of FMGE result. However, the results of some candidates are withheld in last five years for the following specific reasons:-

- Face ID/Biometric verification required to ascertain identity of candidate to rule out impersonation.
- Requirement of Security Clearance from Ministry of Home Affairs.
- Unfair means adopted by candidates and these cases are under consideration of NBEMS Examination Ethics Committee.
- Non-issuance of Eligibility Certificate by National Medical Commission and candidate was allowed to appear in the exam vide interim orders of various Courts.

The year-wise data of FMGE results that were withheld for the above mentioned reasons are as under:

YEAR	Total Number of results withheld
2020	0
2021	25
2022	8
2023	5
2024	39

As per NBEMS, there is no provision of re-evaluation/re-totalling/rechecking of marks in FMGE. Furthermore, there is no pending court case regarding withholding of FMGE result.
